

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 13.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.218/252/HDB/2017
NAME OF THE COMPANY	Virtual mobile Technologies Pvt Ltd
NAME OF THE PETITIONER(S)	Virtual mobile Technologies Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar Of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
TAPASVILAL DEORA	PS	cstapasvildeora@gmail.com 9966299213	Tapas

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Mr.Tapasvilal Deora, learned PCS for the Petitioner.

ROC Report dated 12.12.2017 received. The leaned PCS wanted time finally to file an affidavit. Post the case on 01.01.2018 for final hearing.



Member (Technical)



Member (Judicial)